

Annexure-4 to Circular No. BB/CIRP/47/2021 dated 24.11.2021

Name of creditor	Identification No.	Details of claim		Amount of claim admitted	Nature of claim	Amount covered by guarantee	Details of claim admitted		Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed				Whether related party?	% of voting share in CoC					
NIL													